

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3479
ANSWERED ON:29.07.2009
PRESENCE OF DANGEROUS FAT CONTENTS IN EDIBLE OIL
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether according to the study of Centre for Science and Environment (CSE), the traces of trans fats are found in edible oil;
- (b) if so, the details thereof;
- (c) whether the Government has made any survey on the availability of such products in the market and imposed a ban on these products which pose health hazards;
- (d) if so, the outcome thereof; and
- (e) the steps taken by the Government to ban such products?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) &(b) According to a study report published by Centre for Science and Environment in January, 2009, the trans fats level in edible oil (based on analysis of 30 samples) were reported to be:-

Edible Oil (21 Samples)	0.1-3.3%
Vanaspati (7 Samples)	9.4-23.7%
Desi Ghee (1 Sample)	5.3%
Butter (1 Sample)	3.7%

(c) to (e) The Prevention of Food Adulteration Rules, 1955 do not prescribe any limit of Trans Fatty Acid(TFAs) in edible oils and fats. The issue of laying down the limit of TFAs in Vanaspati is under consideration in the Food Safety and Standards Authority of India.

Ministry of Health and Family Welfare vide its notification GSR 664(E) dated 19.09.2008 (effective 19.03.2009) has made it compulsory:-

to declare that the products containing Hydrogenated vegetable fat or bakery shortening shall declare on the label that it contains trans fatty acid.

that in case it is claimed on the label of the product that it is free from Trans Fatty Acids then the amount of Trans Fatty Acids shall not be more than 0.2g per serving.